


**NATIONAL COMPANY LAW TRIBUNAL  
BENGALURU BENCH  
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,  
BENGALURU BENCH, BENGALURU, HELD ON 17.11.2017.


PRESENT: 1. Hon'ble Member(J) **Shri Ratakonda Murali**  
2. Hon'ble Member(T) **Dr. Ashok Kumar Mishra**

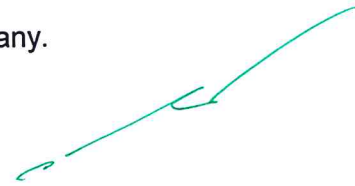
C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP No.92/17	-	For hearing	14	Bearys Global Infotech Ltd.

SL. NO.	NAME (IN CAPITAL) & PHONE NUMBER	REPRESENTATION TO WHOM	SIGNATURE
	Hari Babu Thota 9740237291	Petitioner	

PCS for petitioner is present. The matter is listed today on the memo filed by the PCS as he is unable to attend the Tribunal on 22.11.2017.

Hence, list it on 22.11.2017 for receiving objections if any.

  
MEMBER (J)

  
MEMBER (T)